111 Written Answers

to Questions 112

(d) what is the Indian Government's reaction to Pakistan's increasing defence spending and in what manner Government propose to meet the likely defence power granted in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI MALLIKARJUN): (a) According to published literature (Military Balance 1992-93 published by International Institute of Strategic Studies, London), the figures of Dtfence Expenditure of Pakistan over the last 3 years are as follows:—

| Year | | | Defence Expen- diture (in bns of Pak Rupees) |
|---------------|----|---|--|
| 1990 | • | • | 63.20 |
| 1 9 91 | | | 76.96 |
| 1992 (B | E) | | 82.15 |

Pakistan has been spending approvi-mately over 7 per cent of their GDP on Defence during the last 3 years.

(b) The comparable figures for India are:----

| Year | India's Defence Expenditure (in Crores of Rupees) | Defence Expenditure/ GDP_at(%) |
|-----------------------|--|-----------------------------------|
| 1990-91 | 15246.48 | 2.91 |
| 1991-92 | 16347.04 | 2.68 |
| 199 2- 93 (RE) | 175(0,00 | |

(c) Yes, Sir.

(d) While allocating funds for Defence all relevant factors impinging on our Security are kept in view.

Exertion to amymen working at Siachen glacier

1927. SHRI SURINDER KUMAR SINGLA:

DR. SHRIKANT RAM-CHANDRA JICHKAR;

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that officers and men who are working on Siachin glacier are over exerted and not relieved by relievers even after their tenure is over; and

(b) the number of such cases of nonrelieving of offices and men which occurred in this year?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI MALLIKARJUN): (a) and (b) Army personnel are posted to the Siachen Glaciers for a fixed tenure which has been laid down keeping in mind the highly adverse conditions prevailing there. These tenures are being strictly adhered to.

Production in the Ordnance Factory, Ambazari

1928. SHRI G. PRATHAPA REDDY:

DR. SHRIKANT RAM-CHANDRA JICHKAR;

Will the PRIME MINISTER be pleased to state:

(a) what was the total production of the Ordnance Factory, Ambazari (Nag-pur-Maharashtra);

(b) what is the value-added per worker in this Ordinance Factory; and

(c) how it compares with other such factories?

113 Written Answers

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI MALLIKARJUN); (a) The total value of production in Ordnance Factory Ambajhari in 1992-93 has been Rs. 78.3 crore (provisional) as against Rs. 67.8 cr. in 1991-92.

(b) and (c) The value added per worker in the factory in 1991-92 has been Be. 44,268|-. The value added compares well with other similar ordnance factories.

Defence installations in Kasauli

1929- SHRI SHIV PRATAP MISHRA: Will the PRIME MINISTER be pleased to state;

(a) whether defence installations in Kasauli have been threatened by unchecked building activity around it;

lb; whether Government have taken up the matter with the Himacha] Pradesh Government; and

(c) if so. the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI MALLIKARJUN): (a) and (c) Several representations from voluntary organisations and residents of Kasauli Canton-men't in Himachal Pradesh alleging unauthorised constructions outside the Can-toment limits endangering the existing environment [defence installations etc. were received in the Ministry of Defence. As an immediate measure a ban was imposed on movement of trucks carrying building materia] from Cantonment areas by the local military authorities and for stopping supply of water for construction related activities outside the cantonments

Earlier in view of mushrooming multistoreyed apartments under construction in the periphery of Kasauli Cantonment, the matter regarding extension of provision of Section 286 of the Cantonments Act, 1924 upto 1 km. from the existing boundaries of Cantonment was taken up -it!; Himachal Pradesh Government During (subsequent meeting with the State Government authorities, the impor-of preservation of security and otimen; of Kasauli Cantonment in the conlext of builders activities was Pressed upon For their pari, the State Government have constituted. Kasauli Planning Area with effect from 17-10-1991 under Section 31 of Himachal Pradesh Town and Country Planning Act, 1977. The State Government have also under notification dated 31-08-91 frozen the existing land use of Kasauli Planning Area for a period of 3 years.

Use of land acquired by Ministry of Defence

1930. CHAUDHARY HARMOHAN SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Ministry of Defence has not been able *to* make use of the lands acquired by it;

(b) what are the State-wise details of (he land acquired during the last three

(c) whether Government could achieve the objectives for which the land was acquired: and

(d) if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI MALLIKARJUN): (a) to (d) Lands were acquired by the Ministry of Defence, to serve both short and long term defence purposes. The extent of utilisation inter-alia, is dependent on availability of funds as well as intense priorities of various defence schemes.

The state-wise details of land acquired for defence purposes during the last three years are indicated in the annexed '.latemtnt.